

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

8.

CP(IB)-3223(MB)/2018

CORAM:

SHRI V.P.SINGH
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.05.2019**

NAME OF THE PARTIES:

Gainwell Commosales Pvt. Ltd.

v/s.

Pisces Exim India Pvt. Ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. Ld. Counsel for the Petitioner is present. None present from the side of the Respondent.

2. Matter is adjourned to **12.06.2019**.

Sd/-
V.P. SINGH
Member (Judicial)

02.05.2019
pvs